Government of India
Ministry of Finance
Department of Revenue

LOK SABHA UNSTARRED QUESTION NO.1797

TO BE ANSWERED ON MONDAY, MARCH 2, 2020 PHALGUNA 12, 1941 (SAKA)

INCOME TAX RAIDS

1797. SHRI PRADYUT BORDOLOI:

Will the Minister of Finance be pleased to state:

- (a) the number of raids conducted by the Enforcement Directorate and the Income Tax Department each year since 2010, including in the State of Assam, agency-wise;
- (b) the number of investigations initiated, investigations concluded, convictions secured and cases appealed by each agency each year during this period; and
- (c) the number of investigations and cases pending at the beginning and end of each financial year with each agency during this period?

ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

(a):- The number of search & seizure/ raids conducted by the Income Tax Department and Enforcement Directorate for each year since 2010 including state of Assam is as follow:

Financial Year (F.Y)	Number of search & seizure actions by Income Tax Department	Prevention of Money Laundering Act(PMLA), 2002	Foreign Exchange Management Act(FEMA), 1999
2010-11	555	7	92
2011-12	621	14	48
2012-13	422	21 1	60
2013-14	569	42	76
2014-15	545	70	110
2015-16	447	163	77 81 80
2016-17	1152	226	222
2017-18	582	368	126
2017-10	983	519	151
2019-20 (upto January, 2020)	893	311	121 OFF 05/05

(b) & (c) :- Investigation regarding tax evasion is an ongoing process and whenever any instance comes to the notice of the department, appropriate action including searches, surveys, assessment of income, levy & recovery of tax, imposition of penalty and launching of prosecution, is taken as per law, depending upon the facts and circumstances of each case.

The data with regard to the prosecutions launched by the Income Tax Department from FY 2010-11 is as under:

(F.Y.)	Number of Prosecutio	n cases	Number of
	launched during the F.Y.	disposed of by the Courts	convictions secured
2010-11	244	273	51
2011-12	209	196	14
2012-13	283	68	10
2013-14	641	103	41
2014-15	669	76	34
2015-16	552	66	28
2016-17	1252	46	16
2017-18	4527	233	68
2017-10	3512	570	105
2019-20(as 31.1.20)	on 1149	353	41

Various actions conducted by the Income Tax Department are subject to appeals before various appellate authorities including Commissioner of Income Tax (Appeals) Income Tax Appellate Tribunal, High Courts and the Hon'ble Supreme Court.

Further, in respect of Enforcement Directorate, the details of number of investigations initiated, investigations concluded, convictions secured, cases appealed and number of investigations pending at the beginning and end of each year separately for PMLA and FEMA are enclosed as per Annexure—1 & II.

Statistical information on investigation under PMLA

	2010-	2011-	2011- 2012-	2013-	2014-	2015-	2016- 17	2017-	2018-	2019-20 (upto 31.01.2020)
Financial Year		- 1	-							
No. of investigations initiated	188	119	221	209	178	111	200	148	195	171
No. of investigations	3	3	<u></u>	22	342	209	212	215	239	24
concluded	74	A. A.	-					10 Sec. (9)	The state of the s	
No. of cases in which Conviction secured	0	0	0	0	0	0	2	2	4	
Cases appealed by Directorate	8	8	i w	01	09	06	08	22	55	51

Statistical information on investigation under FEMA

Financial Year	2010-	2011-	2011- 2012- 12 13	2013-	2014-	2014- 2015- 15 16	2016-	2017-	2018-	2019-20 (upto 31.01.2020)
No. of investigations	2020	1053	1722	1041	915	1516	1993	3627	1722	2912
No. of investigations concluded	381	385	1471	1678	1678 1576 1525	1525	1393	1757	1757 1471	1295
No. of cases in which Conviction secured				PASS.	pplicable	Not applicable as FEMA is a Civil Act.	is a Civil	Act.		
Cases appealed by Directorate	50	18	2	3	45	47	62	62 103	. 64	43

Financial Year Opening Closing Opening Closing Opening Closing 2010-11 870 1013 3286 3791 2011-12 1013 1437 3791 5823	Opening 0	Closing 1013	Opening 3286 379
011-12	1013	1437	3791
2012-13	1437	1558	5823
2013-14	1558	1490	5915
2014-15	1490	1326	5437
2015-16	1326	1152	4776
2016-17	1152	1045	4425
2017-18	1045	881	5025
2018-19	881	865	6275
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